

(b) Mumbai Metropolitan Region Development Authority (MMRDA) submitted a Detailed Project Report (DPR) at a cost of Rs. 1657.11 crore for Phase-II Works having 7 components in December, 2009 which was forwarded to Ministry of Water Resources for appraisal. The observations of the Ministry of Water Resources on technical and financial aspects have been conveyed to MMRDA for submission of a revised DPR.

(c) The project would mitigate the problem of water logging in Mumbai City due to increase in river carrying capacity.

(d) Does not arise.

New Cities under JNNURM

2847. SHRI PRAVEEN RASHTRAPAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of new cities which have been included under JNNURM during the period 2009-10 and 2010-11;

(b) the details of each city with the figure of amount allocated and project approved;

(c) the details of cities where BRTS is already functioning and also where the BRTS roads are under constructions;

(d) whether the Ministry permitted to purchase city transport buses which are plying on Bus Rapid Transit System (BRTS) routes; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Two Cities viz. Porbandar and Tirupati have been included as mission cities under JNNURM during the year 2009-2010. No new city has been included during the year 2010-2011. Details of amount allocated and projects approved for these cities are as under:-

Sl. No.	Name of the Mission City	Allocation made (Rs. in lakhs)	Name of Project approved	Additional Central Assistance (ACA) committed (Rs. in lakhs)	ACA released (Rs. in lakhs)
1.	Tirupati	10000.00	Underground Drainage Scheme for Tirupati on Eastern side of Tirumala bye pass road, Tirupati	1290.00	323.00
			Storm Water Drainage System for Tirupati Municipal Corporation	3645.00	911.00
2.	Porbandar	10000.00	Nil	Nil	Nil

(c) Details of cities for which Bus Rapid Transport System (BRTS) projects have been sanctioned under Urban Infrastructure & Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) is given in Statement (See below). The BRTS with exclusive lane for BRTS buses only is functioning in Ahmedabad and Jaipur presently.

(d) and (e) Under the second stimulus package announced by the Government in January, 2009, the States, as a one time measure, have been provided financial assistance for purchase of buses for their urban transport system. The financing is meant exclusively for City Bus Service and Bus Rapid Transit System (BRTS) for all mission cities. While availing the assistance the states have undertaken to implement certain reforms in the field of Urban Transport like setting up of Unified Metropolitan Transport Authority (UMTA) in million plus cities, setting up of dedicated Urban Transport Fund at city as well as State level, waiver/reimbursement of State and ULB taxes, incorporation of Special Purpose Vehicle (SPV), formulation of parking, advertisement, transit oriented development policy etc.

Statement

Details of Cities for which BRTS projects have been sanctioned

Sl. No.	Name of the States	Name of the City	Project Title
1	2	3	4
1	Andhra Pradesh	Vijayawada	Bus Rapid Transport System for Vijayawada (i) MG Road (ii) Nujiveedu Road (iii) Eluru Road (iv) Route No. 5 (v) S.N. Puram Road (vi) Loop Road
2	Andhra Pradesh	Visakhapatnam	Bus Rapid Transit System for Vishakhapatnam (i) Simhachalam Transit corridor including tunnel (ii) Pendurthi Transit Corridor
3	Gujarat	Ahmedabad	Bus Rapid Transport System – Construction of 12 Km. long stretch (Stretch-1 of first phase) BRT Roadway and Carrying out detailed studies and engineering of remaining stretches
4	Gujarat	Ahmedabad	Bus Rapid Transit System
5	Gujarat	Ahmedabad	BRTS Phase-II for Ahmedabad Municipal Corporation
6	Gujarat	Rajkot	Bus Rapid Transit System Phase I (Development of Blue Corridor Part I)
7	Gujarat	Surat	Development of BRTS for Surat
8	Madhya Pradesh	Bhopal	Pilot Corridor (New Market to University) for Bus Rapid Transit System (21.715 km long)

1	2	3	4
9	Madhya Pradesh	Indore	Bus Rapid Transport System – Pilot Project
10	Maharashtra	Pune	BRT Pilot project for Pune city (Katraj Swargate Hadapsar Route 13.6 Km)
11	Maharashtra	Pune	Bus Rapid Transit (Phase I) for Pune city
12	Maharashtra	Pune	Bus Rapid Transport system (Development of Infrastructure for Commonwealth Youth Games, 2008)
13	Maharashtra	Pune	BRTS Corridor for Mumbai Pune Highway (8.5 Kms) and Audh Rawet Road (14.5 Kms) Total (23 Kms)
14	Maharashtra	Pune	Improvement and Strengthening of New Alandi Road as BRT corridor for Pune (13.9 Km. from Vikrantwadi to Dighi-Octroi Naka)
15	Maharashtra	Pune	BRTS Corridor-Kalewadi-KSB Chowk to Dehu-Alandi Road (Trunk Route 7)- Pimpri Chinchwad Municipal Corporation
16	Maharashtra	Pune	BRTS Corridor-Nashik Phata to Wakad (Trunk Route No. 9) – Pimpri Chinchwad Municipal Corporation
17	Rajasthan	Jaipur	BRTS project proposal (Package IB) from C zone Bypass crossing to Panipech via Sikar Road

1	2	3	4
18	Rajasthan	Jaipur	Construction of Bus Rapid Transit System (Package 2)
19	Rajasthan	Jaipur	BRTS (Package IIIA & IIIB), Jaipur
20	West Bengal	Kolkata	BRTS from Ultadanga to Gorla in Kolkata Metropolitan Area

Better Transport under JNNURM

2848. SHRI R.C. SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Ministry is providing new buses in urban areas in the country for better transport under JNNURM.

(b) if so, the details of cities, State-wise, to which money has been sanctioned and released for procuring buses;

(c) whether it is a fact that some of the States are not passing money to bus manufacturers as a result of which bus manufacturers have stopped supplying buses; and

(d) if so, the details of the States and the action that the Ministry has taken on them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Yes, Sir.

(b) State-wise details of cities for which funds have been sanctioned for procurement of buses for urban transport under JNNURM are given in Statement (See below).

(c) and (d) The payment to the supplier of buses is a contractual obligation of the respective State Governments/ULB/parastatals and is governed by the established procedures of these bodies. On 16.8.2010, a review meeting was taken by the Ministry concerning wherein all common aspects/issues (including that of payment as per terms and conditions of concerned purchase order) related to bus funding were discussed.